

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No.14043 of 2013
Service Tax Misc. Application (ORS) No. 10035 of 2021

(Arising out of OIA-RJT-EXCUS-000-APP-262-263-13-14 dated 21/06/2013 passed by Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

C.C.E. & S.T.-Rajkot

.....Appellant

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

VERSUS

Welspun Global Brands Ltd

.....Respondent

Survey No. 910, Paiki 22, Plot No. 1,2 And 3, Village-Varsamedi, Taluka-Anjar,
KUTCH, GUJARAT

APPEARANCE:

Shri R P Parekh, Superintendent (AR) for the Appellant
None appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10919 /2022

DATE OF HEARING: 01.08.2022
DATE OF DECISION : 01.08.2022

RAMESH NAIR

The revenue has filed the miscellaneous application for withdrawal of the appeal on the ground of monetary limit accordingly, the appeal is dismissed as withdrawn. MA also stands disposed of.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**